

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/158(KB)2024
IA(I.B.C)/1315(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS MR. RABINDRA KUMAR JAISWAL PERSONAL GUARANTOR OF M/S G.R. POLYFILM PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present.
2. RP report is awaited. Let the same be done within a period of one week.
3. Let a copy of the Report be served to the Personal Guarantor. Personal Guarantor may raise an Objection, if any, to the said Report before the next date of hearing.
4. List this matter for further consideration on **25.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.